

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)**

**Appeal no. 320 of 2013 and
Appeal no. 322 of 2013**

Dated : 21st January, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Indowind Energy Ltd. ...Appellant(s)
Versus
Karnataka Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s): Mr. Shridhar Prabhu

**Counsel for the Respondent(s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri**

ORDER

We have heard the Learned Counsel for the Appellant as well as the Respondents. The Learned Counsel for the Appellant is directed to file written submissions on or before 14.2.2014 after serving copy on the other side. The Learned Counsel for the Respondents is directed to file written submissions on or before 20.2.2014 after serving copy on the other side.

Post the matter for further hearing on **20.2.2014 and 21.2.2014 at Chennai Circuit Bench.**

**(Rakesh Nath)
Technical Member
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**(Justice M. Karpaga Vinayagam)
Chairperson**